FEREWELL TO RETIRING MEMBERS

MR. CHAIRMAN: Ho Members, on the 2nd April, one-third of our Members are retiring. Many of Them may come back, but I am bidding farewell to those who may not return. I feel really sad to part company with them. I hope they will remember with satisfaction their association with this House. The> go from here having gained considerable exp of the working of this Parliament and the Government. They can utilise this experience in the wider field of activity which they are entering now. I hope that wherever they are, they will continue to take interest in national affairs and work for the unity of the country and the strengthening of our democracy. We will always cherish the memory of their association. For my part I must say that I have always received the utmost cooperation and goodwill from all sections of the House in its smooth functioning.

Among those retiring is the Deputy Chairman, Shri Murahari, Shri Murahari was a great help to me in the discharge of my functions as the Chairman of this august House, He held the office with great distinction and earned the respect and admiration of all the Members.

We wish him and the retiring Members well and offer them our good wishes.

Yes, Mr. Pitamber Das.
Farewell to retiring Members

SHRI CD. Pande (Uttar Pradesh): Mr. Chairman, Sir, I do not pretend to say that I am leaving this House without regret. Regret there is. But if I examine my mind, I have no reason to regret. I have been in Parliament for the last 22 years. It is a fairly long period. And my satisfaction is that I have played my humble role in the proceedings of the House here and in Lok Sabha. When we are leaving this House, what is my desire? My desire is that the functions that we have been watching in this House and in the other House should continue and the country's greatness should grow from strength to strength. The country should become strong and prosperous and the socialistic tendencies should fructify. That is my desire when I leave.

At the time of leaving I must also express my thanks to the Chair. There has been unlimited indulgence on the part of the Chair even though at times I and my friends have been vociferous. But whatever we did we have a strong feeling in our heart that the Chair had unlimited indulgence for the Members. We have seen on many occasions when one should have been angry, when one should have been a little harsh, the Chair has been smiling even in times of gravest provocation. I also thank all
Farewell to retiring Members

SHRI SITARAM JAIPURIA (Uttar Pradesh): Sir, I had the privilege of serving this House as a Member for nearly the last 12 years and I had the opportunity of working under very very able statesmen and leaders of our country like Dr. Radhakrishnan, Shri Giri, who is our President now and your goodself and I am sure that the experience that I have had during the last 12 years has been quite different then I have ever received before and will always continue to echo in my mind and heart. In fact, Sir, I have always looked upon this Parliament as the sangam of our ancient heritage, the present complexities of our problems and the future hopes of the peoples of this country where the ideas and urges of our people always find reflection and expression.

Sir, all those who adore this body represent the feelings of the people of this country, their asures and their aspirations. And there is hardly any human mood which has not been reflected in this House at any time which is essentially the usual purpose for which this House has been meant. Sir, I for one have been more interested in the economic welfare of our country and the people of our country. And in my little humble way, I have tried to contribute to this particular aspect, but the sole judges of my performance will be my colleagues here and your goodself. One of the reasons of my association with this House had been the love and affection that I received from all quarters, from all political parties, from all political stalwarts, which I will remember ever throughout my life and will treasure it as one of my most valued things. And while, Sir, I may cease to be a Member of this House, I can assure you and through you, to all present here that I will continue to devote the rest of my life to the cause of the people, especially their economic welfare.

Sir, as I mentioned earlier, I am basically one who believe in the economic welfare of our country and I would humbly hope that all these present here will always think that casting their political thanking in the light of the present economic conditions is more appropriate rather than to attempt to change the economic conditions in accordance with their political imaginations. Political exploitation, Sir, will always prove more disatrous at least in the long run, But anyway those who believe in a particular way of thinking may continue to do so and bring unity in our diversity.
Before I conclude, Sir, let me express my deep sense of gratitude for all the kindness bestowed upon me by you, your worthy Deputy Chairman, and the other Members of this House, from both the sides, either in the Opposition or in the Treasury Benches. I am always beholden to your Secretary, to your Joint Secretary, and all the members of the staff who have devoted their time and attention to look to the problems and to give all possible assistance to everyone. Sir, T had the guidance and the affection of all sections of political stalwarts, including our great Prime Minister, which I will always cherish and remember as one of the most valued treasures that I shall ever possess. Thank you, Sir, and T thank everyone present here.
SHRI GODEY MURAHHARI (Uttar Pradesh) : Mr. Chairman, Sir, Mr. Bhupesh Gupta is saying that I am coming back. There are some who are fortunate, who have already come back. But I am one of those who have to fight the election the day after tomorrow, and as the saying goes, there is many a slip between the cup and the lip. So let us not be too sure of ourselves.

Sir, I would like to take this opportunity of thanking all the Members for having
Farewell to retiring Members

Shri Godey Murahari] given their affection and friendship throughout my Membership of the Rajya Sabha which is now about to complete 12 years. And for the last two years of these two terms, I have been the Deputy Chairman in this House, which was also a result of the affection and friendship that all sections of this House have shown towards me.

Sir, I will not know whether in the discharge of my duties as Deputy Chairman I have at any time caused any irritation or may be some heart-burning to some of the Members. But I can only tell them that whatever it is, it was only in the exercise of the duties that I had to perform according to the Rules of Procedure, which I have tried to carry out with the utmost impartiality that is possible sitting over there in the Chair. And if at all some Members had felt at times that I was a bit too harsh, which I generally do not tend to be, it is only due to the fact that sitting there, Sir, my whole conduct is according to that book, the Rules of Procedure, the availability of time and also the importance of the issues that are being discussed. I have always tried to be as fair as possible to all sections of the House, whether they be in the Opposition or in the treasury benches. And I must say this, Sir, that I have received the utmost cooperation from the treasury benches as well although I was essentially drawn from the ranks of the Opposition.

When I started off as Deputy Chairman, Sir, I was not very sure of myself because in front of me I had veterans like Shri Bhupesh Gupta, Shri Piamber Das, Shri Mahavir Tyagi and Shri Ganga Sharan Sinha. Of course, Shri Ganga Sharan Sinha would give me the utmost co-operation in carrying out my duties, but about the other active Members, I was not very sure how I could deal with them because they were much more senior to me both in age and in experience. But nevertheless they always co-operated with me and they have given their utmost friendship and affection to me in this House. As far the treasury benches, whether it is the Prime Minister or the leader of the House or Shri Om Mehta, I have received the utmost co-operation. I must say a special word for Shri Om Mehta because in the conduct of business in this House, without a good Parliamentary Affairs Minister, a Minister who is amiable to all the Members, especially those in the Opposition, it will be very difficult for anyone to carry on in the Chair. And to that extent, I must say that Shri Om Mehta has been an asset to this House and to us in the Chair, including yourself, Sir. Having said this, I do not know whether I will return to this House again. But whatever it be, I would always treasure the affection and friendship that I have received in this House during the last 12 years of my term as Member of this House. And if at all I return, I will be missing many of the Members who are now retiring because some of them have been the pillars of our parliamentary democracy. They have been able to contribute not only to the preservation of the highest traditions of democracy and democratic functioning in this House but also to reflect the genuine grievances of the people and to seek redress to all the problems of the people through the forum of Parliament. Sir, I am not sure what type of Members we will get in future. I hope they will be as co-operative and as friendly as the Members who are retiring, in spite of some people saying that they will be more rowdy. I am not so sure of that because even the rowdiest of Members when they come here, I suppose they will behave according to the dictum that prevails within the four walls of this hall.

I am sure, Sir, in trying to reflect certain issues that agitate the minds of the people outside there is bound to be some amount of heat and some amount of boisterousness but that is all in the working of parliamentary democracy and of course the Chair will have to take care of that and whoever is in the Chair will, I am sure, take care of that kind of situation in the House. But whatever it be the Members—they may be very boisterous and very heated in their arguments in the House—are very very mild type of people. I have known several Members who are very boisterous when they are inside the House but the moment they are outside in the lobby they are very good, very mild and very decile type of people. It is only when certain issues agitate them they get worked up and they think that by being a little vociferous they can impress a little more and can get across their viewpoint much better. Understanding that psychology anybody can appreciate that all that goes on in the House...
-very genuine anger or antipathy towards anybody but it is merely due to a desire to reflect the genuine grievances that agitate the minds of the people.

I take this opportunity for thanking all the Members, both retiring and those who will continue in this House, and I hope that all of us even when we are not in this House will be able to contribute whatever we can to the effective functioning of democracy in this country and see that the prevailing sense of violence and destruction does not take hold of the country and that Parliament becomes a genuine forum for the redressal of all the genuine grievances of the people. I hope all of us will be able to create a psychology in the country which would give confidence to the people that it is through parliamentary means and through the forum of Parliament that genuine grievances can be redressed and not through violence.

Thank you all.
Farewell to 

[RAJYA SABHA]

retiring Members

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15 Farewell to [RAJYA SABHA] retiring Members

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[370x712]retiring Members

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MR. CHAIRMAN : Dr. Triguna Sen.

DR. TRIGUNA SEN (Tripura) : Respected Chairman, Sir, I thank you for calling me to say a few words. I was an insignificant teacher meddling with education for all my life, but I was very happy with my students, boys and girls. I had never thought of coming to this seat of power. I could never dream that I would be able to sit with all those people who are shaping the destiny of my country. In her wisdom, the Prime Minister called me to come over here. I hesitated for a few days, but I came. I tried to serve to the best of my ability with my limitations. I was conscious of my limitations. I had always had that inferiority complex to sit in this august body with so many leaders of this country. But I am grateful to her. She gave me the chance to know the people who were framing the destiny of my country, to be acquainted with them and to be friends with them. I am grateful to her for all the kindness that she showed to me, particularly during this struggle in Bangladesh.

Sir, I was asked to stand for a second term by the Chief Minister and others in Tripura, but I declined for two reasons. I had never been to Tripura before I was elected and only a few days after my election, my friends, the Cerrmunist (Marxist) went to the court to challenge my election, I did not go to defend myself, but I preferred to stay here without unspackling baggages. Anyway I continued, perhaps nothing cared of it in the end. Secondly, I felt that it is a local man of Tripura who represents better than I can do. So I requested him to select someone else.

And thirdly, I felt that I will not be able to contribute anything in this august House with my little knowledge.

SHRI KALI MUKHERJEE : Has HaupeSh Babu got it?

DR. TRIGUNA SEN : Anyways, I am grateful to everybody, I am grateful particularly to the members of the staff of the Raj>. Sablia who were so kind, so generous, so considerate, towards me. I have no words to express my gratefulness to them. I am grateful to all the friends that I am leaving behind, but I am sure that all of them will continue to have the same affection and leave that they had for me all these years. I thank you all.
SHRI N. JOSEPH (Andhra Pradesh): Mr. Chairman, Sir, let me first of all pay my heart-felt thanks to Jesus Christ who has brought me to this House to serve during this short period of two years. I also pay my heart-felt thanks to you, Sir, to the Deputy Chairman and the Vice-Chairman for the help tendered to me during this short period.

Sir, I also pay my thanks to the Prime Minister, to the Leader of the House, to the Parliamentary Affairs Minister Shri Om Mehta and to the other Ministers and the other Members of this House who have been very friendly towards me and who have been giving their hearty co-operation to me for serving here as a Member of Parliament.

Sir let me tell you one thing: We all know that the country is passing through a very critical period. I, therefore, request as a member of this House, to all the other Members to sink their differences and their party affiliations and such other things and give their hearty co-operation to the Prime Minister in whom we have faith and confidence and who is the only lady or the leader who can save the country from the present situation in this critical period and co-operate with her to solve the problems of the country. If we fail in our duty as Members of Parliament, I do not know what difficulties the country will have to face in future. Sir, the national movement that was started in the beginning has taught me this lesson of being cheerful whether I am a Member of Parliament or I am out of the Parliament, Sir, I assure you that I will do my duty even outside the Parliament to serve the country and the people at large, because, Sir, I feel and believe that the Prime Minister is the only leader who has committed herself to the upliftment of the downtrodden and the oppressed communities of this country. I, therefore, assure you, Sir, that I will discharge my duties outside as a disciplined soldier of the Congress Party to which I am indebted.

Finally, Sir, I thank every one of the Members of this House.

MR. CHAIRMAN: I take it that there is no other retiring Member who wishes to speak.
Farewell to retiring Members

SHRI GOLAP BARBORA : Sir, I want to speak.

MR. CHAIRMAN : All right.

SHRI DEBANANDA AMAT (Orissa) : Mr. Chairman, Sir, I have nothing to say; I am the last man to speak. I am grateful to this House. Sir, in this connection I would like to cite some of the commitments made by Dr. B.R. Ambedkar who was the Chairman of the Constituent Assembly and who piloted the Constitution of India. He said in the Parliament in 1955;

"The Constitution was a wonderful temple we built for the gods, but before they could be installed, the devils have taken possession. The only thing we can do, therefore, is to destroy the temple by burning it down...".

Sir, my request before this House is to see that proper arrangements are made for the representation of Scheduled Castes and Scheduled Tribes, Muslims and Christians in the Rajya Sabha. This is my prayer before this House.

Sir, I am leaving this House for ever and for good. I am not expected to come back. But I only request that weaker sections like the Sikhs, Christians and Harijans should be represented properly and a suitable amendment should be made in Article 16 of the Constitution. Thank you.

THE LEADER OF THE HOUSE (SHRI UMASHANKAR DIKSHIT) : Sir, I regard it as a privilege that I am able to associate myself with the high sentiments which the retiring lion, Members have expressed in this House, as also with the great respect for and confidence that they have expressed in and with the manner in which they have recollected the functioning of this House and their own contribution to its working.

Sir, all partings are unpleasent. This is a parting also. And I say sincerely that the going away of most of the retiring Members —of leaders and others—at this time from this House would been great loss to the House. Sir, change is an inescapable and unavoidable part of private and public life and also of democratic and social functioning. And we need not make partings or regard change—really as unpleasant. It is the demand of civilization, culture and philosophy that we do not regard change from one station to another as anything more than a different opportunity, a different atmosphere, for serving the causes to which any one of us or all of us are committed.

Sir, all the Members who are here and those who are retiring have maintained high traditions of this House. And as several Members have expressed the view, during
[Shri Umashankar Dikshit]
moments of sharp differences there has been complete absence of bitterness in private life even when discussions went on this House.

Sir, I feel that the absence of Shri Prasamber Das will be most unforgettable so far as I am concerned. Sir, at moments when tensions were frayed and excitement ran high, he came out with his inimitable quotations from an inexhaustible store of the most pleasant Urdu poetry. I do not really know and I have never met anybody else who remembers so much and who knows so much of the best of Urdu poetry. And I do not think it will be possible for a long time to come for any hon. Members, however learned or able or otherwise eminent he may be, to fill the void that Shri Prasamber Das is making.

Sir, I was moved, and I think most of us were moved, by the noble speech, full of high sentiments and affection, made by our friend, Dr. Triguna Sen. I hope he will remember this that almost all of us of this House, every Member of this side, we have all held him in very high esteem and with a feeling of affection, and he and others wherever they may be hereafter, we shall remember them with appreciation, with good feeling, with best wishes. I cannot forget to refer to the remarkable speech which our friend, Shri Godey Murahari, made. I refuse and I think we will all refuse to contemplate the possibility of his not returning to this House. He is not new to us. And we had experience of several Deputy Speakers and several Deputy Chairmen here and elsewhere and there were occasional particularly due to some hon. Members and other reasons when matters became difficult and so on, but I think I am echoing the sentiments of all Members of this House that he has helped the House in conducting its proceedings with the least show of authority and with faith in maintaining the dignity and order of this House and ensuring the successful functioning of this House. And I do hope and I trust that he will soon return to this House and will continue to guide our work here. And I must refer then to my friend, Shri Ajit Prasad Jain's very able speech. All the time, all his public life, of which I have any knowledge, whether in this House or outside, his contributions have been uniformly characterised by some significance either of legal or of political or social values, and very often I have found that but or his intervention some very important aspects might have remained unconsidered. He has rightly said that whenever he spoke here or whenever he spoke outside and whenever he participated in public life, all his speeches and actions and activities have been characterised by one rather extraordinary quality of saying and doing things without fear or favour. And this we will continue to regard and remember with goodwill, with understanding and with good wishes, as I said. Sir, I do not want to take a long time. The last speaker, Shri Varma, mentioned some very high sentiments and I again request I again hope that there will be from all the political parties or groups that are represented in this House, ample opportunities of contribution to public work for those who are leaving now and for those who remain here.

Sir, with these words, as Leader of the House, as an ordinary Member of this House, on behalf of the Treasury Bench and on behalf of the entire House I extend our best wishes or the best of luck in the life to come of the retiring Members.

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PAPERS LAID ON THE TABLE

Reports of Monopolies and Restrictive Trade Practices Commission

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) : Sir, I lay on the Table——

I. A copy each of the following Reports of the Monopolies and Restrictive Trade Practices Commission under section 62 of the Monopolies and Restrictive Trade Practices, Act, 1969 :-

(i) Report under section 2 (3) (b) of the said Act in the case of M/s Hindustan Aluminium Corporation Limited, Bombay, and the Order dated the 11th February, 1974, of the Central Government thereon.

(ii) Report under section 2 (3) (b) of the said Act in the case of M/s Hindustan Lever Limited, Bombay, and the Order dated the 6th March, 1974, of the Central Government thereon.